

Central Administrative Tribunal, Principal Bench

R.A. No. 109/2000 and MA Nos. 868
and 869 of 2000 In
O.A. No. 1376/99

New Delhi this the 26th day of April, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

(19)

1. Union of India through
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Secretary-II,
Chief Transport Manager,
Operating Department,
Baroda House, Northern Railway,
New Delhi. .Review Applicants in
the RA/respondents in the OA.

Versus

Shri Joga Ram S/o Shri Jeet Ram
R/o C1A/68A, Janak Puri,
New Delhi.

Respondents in the RA/
Applicant in the OA.

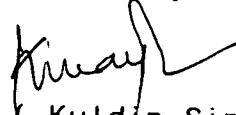
ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the respondents for review of the order passed in OA No. 1376 of 1999 on 21.1.2000.

2. The review applicants have tried to reagitate the same issues which they had raised while filing the reply in the aforesaid OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, I do not find any error apparent on the face of the record which may require review of my order under Order XLVII Rule 1 CPC. In the circumstances, the RA as well as MAs are rejected.


(Kuldip Singh)
Member (J)

Rakesh